CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38-B1994 Dated: 14 FEB 1994

APPLICATION NO(s) 866 of 1993.

APPLICANTS: D. Subbaiah

v/s. RESPONDENTS: Chief General Manager, Karnataka Telecom, Bangalore & Others.

red copy

14/2/94

Sri.P.A.Kulkarni, Advocate, 48,57th-A-Gross, Fourth Block, Rajajinagar, Bangalore-560010.

The Chief General Manager, Karnataka Telecom Region, No.1,Old Madras Road, Ulsoor, Bangalore-8.

- 3. The General Manager,
 Bangalore Telecom Dist.
 Chamber of Commerce Bldg,
 K.G.Road, Bangalore-9.
- 4. The Assistant Engineer, In-Charge of Circle, Telecom Stores Depot, Bangalore-56@079.
- 5. Sri.M.S.P admarajaiah, Sr.C.G.S.C., High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 28-01-1994.

Jay DEPUTY REGISTRAR 19/2
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DRIGINAL APPLICATION NO.866/1993

FRIDAY THIS THE 28TH DAY OF JANUARY, 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

ME MBER (A)

Shri D. Subbaiah, Aged about 48 years, Occn: Selection Grade Sweeper, O/o the Assistant Engineer, Circle Telecom Stores Depot, Bangalore - 560 079

Applicant

(By Advocate Shri P.A. Kulkarni)

vs.

- Chief General Manager Telecom, Karnataka Circle, Telecom Building, No.1, Old Madras Road, Ulsoor, Bangalore - 560 008
- General Manager,
 Bangalore Telecom District,
 Bangalore 560 009
- Assistant Engineer, In-chafge of Circle, Telecom Stores Depot, Bangalore - 560 079

Respondents

(By Advocate Shri M.S. Padmarajaiah) Sr.Central Govt. Standing Counsel

ORDER

stice P.K. Shyamsundar, Vice Chairman

eard Shri P.A. Kulkarni for the applicant

Éti M.S. Padmarajaiah for the respondents.

lkarni Says he wants to withdraw this application

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and asks us not to pursue this matter further.

We record his statement as aforesaid and dispose of this application as withdrawn. This matter pertains to a transfer which actually is not a transfer. He has bowever been shifted from one place in Bangalore to another also in Bangalore.

If by this shifting he feels inconvenient, we think it is appropriate for him to join the new place of posting and after working there for sometime, he may make a request to reconsider his position. Whatever

disturse the same within three weeks after joining of the freshapest by applicant. Copy of this order be sent to the appropriate quarters for information and compliance.

Sd-Im

(T.V. RAMANAN)

MEMBER(A) Sd-

(P.K. SHYAMSUNDAR) VICE CHÁIRMAN

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TRUE COEM

SECTION OFFICER

CENTRAL ADMINISTRATIVE TRIBUNAL

ADDITIONAL BENCH

BANGALORS